

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 486 of 2019

09/19.04.2021

The present case is taken up through video conferencing.

It has been informed to this Court that in view of the resolution as contained in Reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, the learned lawyers of this Court, District Courts, Sub-Divisional Courts, Tribunal and all other Courts in the State of Jharkhand will refrain themselves from all Court works for next seven days i.e. till 23.04.2021 in the wake of rapid/uncontrolled spread of Covid-19 pandemic.

No one appears on behalf of the parties.

Put up this case on 11.05.2021 under the heading "For Orders".

**(Rajesh Shankar, J.)**

Ritesh